

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-71/2004/8435/A

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Syed Imdadur Rahman,  
District and Sessions Judge,  
South Salmara-Mankachar.

Dated Guwahati the 5<sup>th</sup> October, 2023.

Sub: **Civil vacation.**

Ref:- Your letter No. DJ.SSM-I.3/Esstt/2021-2023/1114/E dtd. 30.09.2023.

Sir,

With reference to the above, I am directed to inform you that you have been allowed **permission to avail the Long vacation from 16.10.2023 to 29.10.2023, alongwith station leave permission, from the evening of 13.10.2023, till the morning of 30.10.2023**, as prayed for.

The next seniormost Judicial Officer available at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-  
**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-71/2004/8436-8437/A dated** , 05-10-23

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
- ✓ 2. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**  
